

सेवा में,

अवर सचिव (स्थापना),

बिहार विधान सभा सचिवालय, पटना।

40 40 (Res 10)

विषय:- चल-अचल संपत्ति तथा दायित्वों की विवरणी।

महाशय,

सभा राचिवालय के ज्ञापांक—279, दिनांक 23.01.2024 के आलोक में चल—अचल संपत्ति तथा दायित्वों की विवरणी संलग्न है। मैं दिनांक 01 मार्च, 2024 तक उपार्जित अवकाश पर हूँ।

विश्वासभाजन

Gregian XHtz

(शिव शंकर प्रसाद)

प्रशाखा पदाधिकारी, बिहार विधान सभा सचिवालय, पटना।

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Declaration of Assets and Liabilities

Year 2024

I, SHIV SHANKAR PRASAD son/daughter/wife of Late Kailash Prasad aged 49 Years (approx), belonging to Administrative Cadre and presently working as Section Officer, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

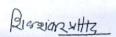
A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) (Anita Kumari)	Dependant-1 (Aneesh Aryan)	Dependant-2 (Shivani Pragya)	Dependant-3
(i)	Cash	Rs. 10,000/-	Rs. 5,000/-	×	×	×
(ii)	(ii) Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Rs. 2,40,000/- (approx) in SBI, Bihar Vidhan Mandal Branch & Bank of India		Rs. 32,000/- (approx) in CBI, Phulwarisharif Branch, Patna	Rs. 14,000/- (approx) in SBI, Jagdeo Path Branch, Patna	Rs. 32,723/- in Post Office, Patna	×
(iii)	Bonds, Debentures and shares in Companies	×	×	×	×	×
(iv)	v) Other financial institutions, NSS, Postal Savings, LIC Policies, etc RD of Rs. 47,000/- in Postal Saving Health Insuance for Rs. 23,111/- PA in Aditya Birla Health Insurance Co. Ltd.		TATA AIA 9,960/- P.A.	×	×	×
(v)	Motor Vehicles (details of make, etc.)	Bajaj Discover Motor Cycle Reg. No BR01AX9733	×	×	×	×
(vi)	Jewellery (give details of weight and value)	etails of weight jewellary (approx)		×	×	x
(vii)	Other assets, such as values of claims / interests	×	×	×	×	×

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.



B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3	
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Khata no26, 27, 28, 40, 214, 29, 9 & 25, Nisarpura, Naubatpur, Patna 1.94 acre (Ancestral)	×	×	×	×	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	×	x x x		×	×	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	×	×	×	×	×	
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Residential house at Nisarpura, Naubatpur. Patna, measuring area 3 decimal (approx)	×	×	×	×	
(v)	Other (such as interest in property)	×	×	×	×	×	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	×	×
	(ii) Loans from financial institutions	×	×
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	×	×
	(b) dues to departments dealing with supply of water	×	× -
	(c) dues to departments dealing with supply of electricity	×	×

	(d) dues to departme telephones	nts dealing with	×	×	
	(e) dues to department governments transpo aircraft and helicopte	rt (including	×	×	
	(f) Other dues, if any		×	×	
(b)	(i) Income Tax includin [Also indicate the assupto which Income T Give also Permanent Number (PAN)]	sessment year ax Return filed.	Rs. 89,550/- PAN-BMFPP9178Q	×	
	(ii) Wealth Tax [Also ind assessment year upto Tax return filed.]		×	×	
	(iii) Sales Tax [Only in c proprietary business]		×	×	
	(iv) Property Tax		×	×	Fig.

C Personal Detail					
GPF/CPF/PRAN No.	:-	PTS/BLA-1235			
Gender	:-	\mathbf{M} (M/F)			
Date of Birth	:-	1 5 0 2 1 9 7 5 (DD/MM/YYYY)			
Class/Group	; -	B (A/B/C)			
Cadre :-		ADMINISTRATIVE			
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)			
Home District	;-	PATNA			

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Name of Employee: Shiv Shankar Prasad

Place: Patna Designation: Section Officer

Date: 16/02/2023 Department: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.